

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 324 of 2010

Friday, this the 6th day of August, 2010

CORAM:

Hon'ble Mr. Justice K. Thankappan, Judicial Member
Hon'ble Mr. K. George Joseph, Administrative Member

Manmadhan R.S., aged 46 years, S/o. R. Sukumaran Unnithan,
Junior Telecom Officer (Officiating), Bharat Sanchar Nigam
Limited (BSNL), Kaippattor Telephone Exchange, Pathanamthitta Dist.,
Residing at : Mullamthanathu, Ulavakkadu, Noornad P.O.,
Alleppey-690 504. **Applicant**

(By Advocate – Mr. Mohana Kumar for Mr. T.C. Govindaswamy)

V e r s u s

1. The Chief General Manager, (Telecom),
Bharat Sanchar Nigam Ltd, Kerala Circle,
Trivandrum-695 033.
2. The General Manager, (Telecom),
Bharat Sanchar Nigam Ltd, Telecom District, Tiruvalla.
3. The Chairman and Managing Director, Bharat Sanchar
Nigam Ltd. (BSNL), Corporate Office, New Delhi.
4. Union of India, represented by the Secretary to the
Government of India, Ministry of Communications,
Department of Telecommunication,
New Delhi. **Respondents**

(By Advocate – Mr. Pradeep Krishna)

This Original Application having been heard on 6.8.2010, the Tribunal
on the same day delivered the following:

O R D E R

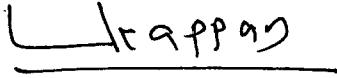
By Hon'ble Mr. Justice K. Thankappan, Judicial Member -

It is reported that the applicant has already been expired and there is



also no application for substitution. Hence, in the above circumstances, the Original Application is dismissed as abated.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER


(JUSTICE K. THANKAPPAN)
JUDICIAL MEMBER

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